

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 101
(IB)-916(PB)/2020

IN THE MATTER OF:

State Bank of India
v.
Sh. Balbir Sharma

.... Petitioner/Applicant
.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 19.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

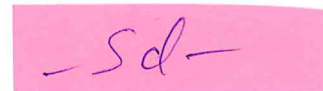
For the Petitioner -
For the Respondent -

ORDER

List on 03.05.2021.



(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT



(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)